

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

9.

C.P.(IB)/1246(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES:

Sanjiv Gupta  
v/s

Anishka Developers Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

The Court is convened through Video Conference.

1. Mr. Anand M. Mishra, Ld. Counsel for the Financial Creditor present.  
Mr. Jash Shah i/b DSK Legal, Ld. Counsel for the Corporate Debtor present.
2. List this matter on 05.01.2023 for further consideration.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)